


CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR, PRL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 12.11.2020 at 2.45 PM

HEARING

1. Crime 68/2020 ANGPS
2. Crime 88/2020 SPS
3. Crl.Misc 40/2020
4. Crl.Misc 42/2020
5. Crl.Misc 105/2020
6. Crl.Misc 249/2020
7. Crl.Misc 250/2020
8. Crl.Misc 252/2020
9. Crl.Misc 253/2020
10. OS 300/2017
11. OS 78/2020
12. OS 120/2020
13. OS 265/2020 Nagamaheshwara Vs Narayanappa
14. OS 266/2020 Anjinappa Vs Narasimhaiah
15. OS 267/2020 Riyaz Baig Vs Krishnappa

Hosakote

Dated: -11.11.2020


Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social istancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.